

ITEM NO.13

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 2382/2023

MOHINI GUPTA & ORS.

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

WITH

Crl.A. No. 2383/2023 (II)

Date : 22-02-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Sudhanshu Prakash, Adv.
Ms. Vipasha Singh, AOR
Mr. Ranvijay Singh Chandel, Adv.

For Respondent(s)

Mr. Rajat Singh, AOR
Mr. Yagyavalkiya Singh, Adv.
Mr. Sarthak Chandra, Adv.
Mr. Arun Pratap Singh Rajawat, Adv.

Mr. Gautam Das, AOR
Mr. Vinay Kumar Sharma, Adv.
Mr. Dharendra Kumar Jha, Adv.
Mr. Rajendra Singh Chauhan, Adv.
Mr. R.n.mohanty, Adv.
Ms. Monika Chauhan, Adv.
Mr. Abanikanta Sahu, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent No.2 in both the matters.

Ld. Advocate-on-record, Mr. Gautam Das appears for respondent

contd...

No.2 in both the matters and submits that he has already filed vakalatnama but it is not mentioned in the office report. Office to verify and update the records.

Service is complete on respondent No.1 in both the matters. Ld. Advocate-on-record, Mr. Rajat Singh appears for respondent No.1 in both the matters and submits that he has already filed vakalatnama but it is not mentioned in the office report. Office to verify and update the records.

Crl.A. No. 2382/2023

Service is complete on respondent No.4 but none has entered appearance.

Ld. Counsel for the appellant has filed an Application for deletion in respect of respondent No.3. Process as per rules.

Crl.A. No. 2383/2023

Service is complete on respondent Nos.3-5 but none has entered appearance.

Ld. counsel for the appellant has filed an Application for deletion in respect of appellant No.1.

Registry to process the matters for listing before the Hon'ble Judge in Chambers for necessary directions.

H. SHASHIDHARA SHETTY
Registrar